

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. IA 113/2022-60(5) IA 1263/2022- 60(5)-Part-Heard  
IA 1233/2020 IA 1515/2022- 60(5)  
In C.P.(IB)-1765(MB)/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2023**

**NAME OF THE PARTIES: IA 113/2022 Maharashtra State  
Electricity Distribution Company Limited  
Vs. Shailesh Verma  
IA 1263/2022 Maharashtra State  
Electricity Distribution Company  
Limited  
IA 1515/2022 Satish Maneshinde Vs.  
Committee of Creditors of Lavasa  
Corporation Limited And Its  
Subsidiaries**

**IN THE MATTER OF  
Raj Infrastructure Development (India)  
Pvt Ltd.**

**V/s**

**Lavasa Corporation Ltd.**

**Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 1263/2022**:- Adv. Revati Desai appeared for the Applicant. Adv. Kriti Kalyani appeared for the Resolution Professional. Heard the submissions of the parties and **reserved for Orders**, list all other applications on **10.01.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

11.12.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**